

**Rajesh Kumar Singh**  
D.H.J.S  
Director (Academics)/  
Chairperson (Officiating)



14  
20/11/24

**DELHI JUDICIAL ACADEMY**  
(High Court of Delhi)  
Sector-14, Dwarka, New Delhi-110078  
011-20892191, 011-28036502 (O)  
011-28036687 (Fax)  
Email: dja@nic.in

No. DJA/Trg./JO-26/ADJ/1884/2024/6154

19<sup>th</sup> November, 2024

To,

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, New Delhi, PHC
3. The Ld. Principal District & Sessions Judge, South-West, Dwarka
4. The Ld. Principal District & Sessions Judge, West, THC
5. The Ld. Principal District & Sessions Judge, East, KKD
6. The Ld. Principal District & Sessions Judge, South, Saket
7. The Ld. Principal District & Sessions Judge, Shahdara, KKD
8. The Ld. Principal District & Sessions Judge, North-West, Rohini
9. The Ld. Principal District & Sessions Judge, South-East, Saket
10. The Ld. Principal District & Sessions Judge, North-East, KKD
11. The Ld. Principal District & Sessions Judge, North, Rohini

**Sub.: Core Competence Conference for Knowledge, Skill and Perspective Development for District Judges (Full Strength) on 07<sup>th</sup> December, 2024.**

Respected Madam/Sir,

As per the approved Training Calendar 2024, the Delhi Judicial Academy shall be conducting a 'Core Competence Conference for Knowledge, Skill & Perspective Development' for District Judges (Full Strength) on 07<sup>th</sup> December, 2024 at the Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programmes is enclosed as Annexure 'A'.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programmes through your good office.

In case any Officer requires exemption from attending the programme, the Ld. Officer may move application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7110/DHC/GAZ./G-3/2023 dated 10.10.2023, whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. alongwith documentary proof. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 07<sup>th</sup> December, 2024, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

OTC/Judl/west  
V. Singh

Yours sincerely,

Encl.: As above

PD 28-8 (west)  
20/11/2024

(Rajesh Kumar Singh)

**Nomination List for  
Core Competence Conference for Knowledge, Skill & Perspective Development  
for District Judges  
(Full Strength)  
on  
07<sup>th</sup> December, 2024**

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
1	Mr. Sunil Chaudhary	District Judge	4	North-West	Rohini
2	Mr. Praveen Singh	District Judge	11	Central	THC
3	Mr. Balwant Rai Bansal	District Judge	5	New Delhi	PHC
4	Mr. Devinder Kr. Jangala	District Judge	1	South-West	Dwarka
5	Ms. Navita Kumari Bagha	District Judge	2	South-East	Saket
6	Mr. Satish Kumar	District Judge	13	Central	THC
7	Mr. Sanatan Prasad	District Judge	2	East	KKD
8	Mr. Vinay Singhal	District Judge	9	Central	THC
9	Mr. Sonu Agnihotri	District Judge	7	South-East	Saket
10	Mr. Naresh Kr.Laka	District Judge	7	Central	THC
11	Mr. Sunil Beniwal	District Judge	6	South	Saket
12	Mr. Deepak Dabas	District Judge	1	North	Rohini
13	Mr. Dharmender Rana	District Judge	1	New Delhi	PHC
14	Mr. Shivaji Anand	District Judge	1	North-West	Rohini
15	Mr. Rajesh Malik	District Judge	6	Central	THC
16	Ms. Vandana	District Judge	8	Central	THC
17	Ms. Monika Saroha	District Judge	5	West	THC
18	Ms. Purva Sareen	District Judge	1	South	Saket
19	Mr. Harjyot Singh Bhalla	District Judge	5	South	Saket
20	Ms. Mona Tardi Kerketta	District Judge	6	South-East	Saket
21	Ms. Ruchika Singla	District Judge	3	North-West	Rohini
22	Ms. Neha Paliwal Sharma	District Judge	3	Central	THC
23	Mr. Divyang Thakur	District Judge	3	South-West	Dwarka
24	Ms. Shivali Bansal	District Judge	3	North	Rohini
25	Mr. Satyabrata Panda	District Judge	4	New Delhi	PHC
26	Mr. Rakesh Kumar Singh	District Judge	2	North-West	Rohini
27	Ms. Manu Vedwan	District Judge	2	North-East	KKD
28	Mr. Dharmender Singh	District Judge	1	West	THC

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
29	Mr. Kishore Kumar	District Judge	4	North	Rohini
30	Mr. Gopal Singh Chauhan	District Judge	3	West	THC
31	Ms. Richa Gusain Solanki	District Judge	2	South-West	Dwarka
32	Mr. Neeraj Sharma	District Judge	4	Central	THC
33	Mr. Sachin Mittal	District Judge	3	South-East	Saket
34	Mr. Ankur Jain-II	District Judge	2	Shahdara	KKD
35	Mr. Anil Chandhel	District Judge	4	West	THC
36	Ms. Gunjan Gupta	District Judge	4	South-East	Saket
37	Mr. Shiv Kumar	District Judge	2	West	THC
38	Mr. Abhitosh Pratap Singh Rathore	District Judge	4	South	Saket
39	Mr. Jiten Mehra	District Judge	10	Central	THC
40	Ms. Shilpi M Jain	District Judge	5	South-West	Dwarka
41	Mr. Munish Bansal	District Judge	3	South	Saket
42	Mr. Vikram Bali	District Judge	2	North	Rohini
43	Ms. Pooja Jain	District Judge	3	East	KKD
44	Mr. Sumit Dalal	District Judge	4	South-West	Dwarka
45	Mr. Mohammad Ehtesham	District Judge	3	Shahdara	KKD
46	Dr. Yadvender Singh	District Judge	2	South	Saket
47	Mr. Anil Kumar Paswan	District Judge	4	East	KKD
48	Mr. Sachin Sood	District Judge	1	Central	THC
49	Mr. Abhishek Srivastava	District Judge	5	Central	THC
50	Mr. Manoj Kumar Sharma	District Judge	7	West	THC
51	Mr. Vikas Garg	District Judge	5	East	KKD
52	Mr. Sandeep Kumar Sharma	District Judge	2	Central	THC
53	Mr. Somitra Kumar	District Judge	6	East	KKD
54	Mr. Rahul Bhatia	District Judge	1	South-East	Saket
55	Mr. Deepanker Mohan	District Judge	4	Shahdara	KKD
56	Mr. Shirish Aggarwal	District Judge	3	New Delhi	PHC
57	Ms. Prabh Deep Kaur	District Judge	5	South-East	Saket
58	Mr. Aashish Gupta	District Judge	1	North-East	KKD
59	Mr. Harvinder Singh Johal	District Judge+ Waqf Tribunal	2	New Delhi	PHC
60	Ms. Goma Dabas Gupta	District Judge	6	West	THC
61	Ms. Shagun Sharma	District Judge	12	Central	THC
62	Mr. Hem Singh	District Judge	1	East	KKD
63	Mr. Gaurav	District Judge	1	Shahdara	KKD

2348  
9/11/24  
11

MOST IMMEDIATE / OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI

No. 37486-37497 /JOT.P/Gaz./PDJ West/2024 Dated, Delhi the 23/11/24  
Copy forwarded for information and necessary action to:-

1. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
2. The Judicial Officers concerned of West District, Tis Hazari Courts, Delhi.
3. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
4. The PS to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi for information.
5. For uploading on LAYERS.
6. For uploading on centralized website through LAYERS.

*Hemanshu* 23/11/24  
(Hemanshu Malhotra)  
Officer Incharge (Judicial Branch)  
DJ (Commercial)-02, West Distt.

*M*